

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 258
TO BE ANSWERED ON THE 21st JULY, 2026

STATUS OF MSP IMPLEMENTATION

258. SHRI KARTI P CHIDAMBARAM

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) the current status of MSP implementation and procurement for the year 2026-27 Kharif season, including the estimated payout of Rs. 2.6 lakh crore across 14 crops;
- (b) whether any disparity exists in procurement infrastructure, Mandi access and farmer participation, as compared among the States, if so, the details thereof, State-wise;
- (c) the steps taken to ensure timely payment to farmers, especially in Tamil Nadu and other southern States;
- (d) the details of the status of pulses and oilseeds procurement under the Price Support Scheme (PSS) in States of Uttar Pradesh, Gujarat, Tamil Nadu and Haryana;
- (e) whether any State has reported delayed Central reimbursement affecting procurement operations, if so, the details thereof;
- (f) the extent of PM-AASHA scheme utilisation in this season, according to the data collected; and
- (g) whether any contingency measures have been prepared in view of monsoon variability affecting kharif sowing and procurement targets, if so, the details thereof ?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (c): The Department of Food and Public Distribution (DFPD) undertakes Minimum Support Price (MSP) procurement of Paddy, Wheat and coarse grains, namely Jowar, Bajra, Maize and Ragi. MSP procurement of notified pulses - Arhar, Moong, Urad, Gram and Masur, oilseeds - Groundnut, Soybean, Sunflower, Sesamum, Nigerseed, Rapeseed/Mustard Seed and Safflower and copra is undertaken in Price Support Scheme (PSS) of PM-AASHA. The procurement is undertaken during 3 seasons in a crop year namely Kharif, Rabi and Summer, on the request of the respective State/UT Governments. As on date, no proposal has been

received from any State/UT Government for procurement under PSS for the Kharif 2026-27 season. The procurement infrastructure and mandi access varies across States depending on the production pattern of notified crops and the procurement requirements. Farmer participation under the scheme largely depends on the prevailing market prices. To facilitate timely payment to farmers across the country, including Tamil Nadu under PSS, the MSP is paid directly into the bank accounts of the farmers, through the Direct Benefit Transfer (DBT) mechanism, thereby eliminating intermediaries and ensuring transparency. Government of Tamil Nadu has informed that to strengthen procurement operations, procurement centres under regulated markets are established. Warehousing Development and Regulatory Authority (WDRA)-accredited warehouses, Central Warehousing Corporation (CWC) warehouses and State Warehousing Corporation warehouses are utilised to facilitate procurement operations, ensure timely handling of stocks.

(d): The detail of procurement of pulses and oilseeds under PSS in the States of Uttar Pradesh, Gujarat, Tamil Nadu and Haryana during the year 2025-26 for Kharif, Rabi & Summer seasons is placed at Annexure.

(e) to (g): Under the PM AASHA Scheme, no instance of delayed central reimbursement affecting procurement operations has been reported by any State. Procurement under PM-AASHA is undertaken on the request of the respective State/UT Governments. No procurement proposal has been received under the scheme for Kharif 2026-27.

In view of the Monsoon variability, the State Governments have been advised to take necessary measures including updation of District Agricultural Contingency Plans in consultation with the Indian Council of Agricultural Research (ICAR), the Central Research Institute for Dryland Agriculture (CRIDA) and State Agricultural Universities to ensure availability of suitable seeds, promote agronomic practises for moisture conservation and crop diversification, strengthen irrigation and water harvesting infrastructure, review water storage, and establish and activate Drought Monitoring Centres at the State level. The Crisis Management Plan (CMP) for 2026 has been updated and circulated to all States and Stakeholders.

Annexure

Procurement details of pulses & oilseeds procured at MSP under PSS during the year 2025-26 for Kharif, Rabi & Summer seasons (as on 09.07.2026)

State	Procured Quantity(MTs)	MSP value (Rs. In crores)	Number of Farmers benefitted
Uttar Pradesh	1,77,654.61	1,316.09	41,736
Gram	1,235.90	7.26	422
Groundnut	48,946.60	355.50	11,864
Masoor	54,016.00	378.11	13,901
Moong*	1,202.35	10.54	312
Toor	5,500.90	44.01	1,273
Urad*	66,752.86	520.67	13,964
Gujarat	24,23,335.18	17,053.16	11,58,976
Gram	3,90,807.34	2,295.99	2,31,888
Groundnut	17,41,518.86	12,648.65	7,73,290
Moong*	910.95	7.99	699
Mustard seed	5,615.40	34.82	3,230
Soyabean	78,419.78	417.82	55,366
Toor	2,03,018.75	1,624.15	91,213
Urad	3,044.10	23.74	3,290
Tamilnadu	939.70	8.24	1,082
Moong	939.70	8.24	1,082
Haryana	69,045.75	443.87	30,574
Gram	1,838.40	10.80	1,064
Mustard seed	56,435.35	349.90	24,666
Sunflower seed	10,772.00	83.17	4,844

* Procurement of Summer Moong in ongoing in the states of Gujarat Haryana & Uttar Pradesh and Urad in Uttar Pradesh
